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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/326/ (IB)/2017  
NAME OF THE PETITIONER(S) : INTEGRATE PMC INDIA PVT LTD  
NAME OF THE RESPONDENT(S) : SABARI REALTORS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Petitioner called but absent. As seen the order dated 24.7.2017, petitioner was present in person. On 31.7.2017, 10.8.2017 and today also, he has not appeared before the Adjudicating Authority. The matter is dismissed in default.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)

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